

Gramin Mahila Mandal

† * 385. SHRI ANIL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are Government's guidelines for the upliftment of Gramin Mahila Mandals;

(b) the details of assistance being provided by Government to Gramin Mahila Mandals;

(c) whether Government have received some representations from the Pradhan, Mahila Mandal, Nandala, Tehsil Chardhgaon, Himachal Pradesh, in regard to Mahila Mandal Bhawan; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) Central Social Welfare Board, which is an autonomous organization under the Department of Women and Child Development, has been providing financial assistance to the voluntary organizations for running Mahila Mandal Programme. This Programme provides integrated services of balwadi, maternity care, crafts training, social education and recreation facilities for Women and Children. The details of assistance provided to voluntary organizations for running the programme for last two years is given in the enclosed statement (see below).

Government have not received any representation from the Pradhan, Mahila Mandal, Nandala, Tehsil Chardhgaon, Himachal Pradesh regarding construction of Mahila Mandal Bhavan.

† Original notice of the question was received in Hindi.

Statement

State-wise number of voluntary organizations assisted, centres for running Mahila Mandal Programme during 2000-01 and 2001-02

(Amount in Rupees)

SI. No.	Name of the State	No. of Voluntary organisations	No. of Centres	No. of beneficiaries	Amount sanctioned by CSWB during 2000-01	Amount sanctioned by CSWB during 2001-02
1.	Andhra Pradesh	11	26	1778	5,37,108	5,37,108
2.	Assam	12	31	2700	6,77,460	8,38,000
3.	Bihar	4	16	500	1,40,038	2,00,000
4.	Gujarat	30	150	6190	7,97,625	8,02,000
5.	Himachal Pradesh	5	44	3990	23,89,989	23,90,000
6.	Karnataka	26	35	1693	75,000	50,000
7.	Kerala	44	49	2194	5,09,503	4,95,000
8.	Madhya Pradesh	4	13	602	72,000	

'Funds were not sanctioned due to non-receipt of sanctioned list from the State Board

(Amount in Rupees)						
SI. No.	Name of the State	No. of Voluntary organisations	No. of Centres	No. of beneficiaries	Amount sanctioned by CSWB during 2000-01	Amount sanctioned by CSWB during 2001-02
9.	Maharashtra	38	55	2443	1,12,220	56,000
10.	Meghalaya	3	9	2262	87,329	87,000
11.	Orissa	12	80	8200	57,42,300	54,72,000
12.	Punjab	12	103	1610	29,79,213	18,81,000
13.	Rajasthan	5	23	1583	35,883	99,000
14.	Tamil Nadu	16	34	1258	76,875	68,000
15.	Tripura	5	9	566	7,92,767	7,34,000
16.	Uttar Pradesh	17	78	3178	6,74,121	6,89,000
17.	West Bengal	37	57	26267	32,85,462	31,84,000
18.	Delhi	4	15	475	1,55,250	1,55,000
TOTAL:		285	827	67489	1,91,40,143	1,77,37,108